

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE), DBA ELECTION-2024

No. 28968 /EC/DBA/2024

Dated: 20.08.2024

To.

20 AUG 2024

The Worthy President,
Delhi Bar Association,
Tis Hazari Courts, Delhi.

Subject: Request for supply the complete data of members of the Delhi Bar Association.

Respected Sir,

We acknowledge to your letter dated 16.08.2024 vide which certain data have been supplied to us in the soft form.

In this respect, we may request you that the same would not suffice the purpose of verification in as much as the list of eligible members whose subscription stands deposited till 31.07.2024, is yet to be provided. You would appreciate that in line with the observations made by the Hon'ble Supreme Court in 'Lalit Sharma & ors. Vs. Union of India of Ors.', the final list of voters is to be prepared. Having regard to the number of declarations, the delay in the provision of the expected data would severely reflect upon the pace of the process, undertaken by the Committee.

Accordingly, we request you to provide the list of eligible members who have paid their subscription by 31.07.2024, immediately in order that the process can be proceeded with.

We also invite your attention to our letter dated 17.08.2024, in respect of removal of hoarding and banners. In this respect as well, we request you for ensuring expeditious removal of the hoardings/banners/ posters and other promotional materials immediately.

Thanking you,



(Nikhil Chopra)
Chairperson, DBA EC-2024

Copy forwarded for information and necessary action to:-

28969 - 28974

20 AUG 2024

- 1) The Registrar General, Hon,ble High Court of Delhi, New Delhi.
- 2) The President/Hony. Secretary, Delhi Bar Association, THC, Delhi with request to circulate among the Members by way of Publication on their website and as well as notice board.
- 3) PS to Ld. Principal District & Sessions Judge (HQ), THC, Delhi.
- 4) PS to Ld. Principal District & Sessions Judge (WEST), THC, Delhi.
- 5) In charge, Care Taking Branch (HQ), THC, Delhi with the request to display the present Notice and Declaration Form on all the Notice Boards at Tis Hazari Courts Complex.
- 6) The Dealing Assistant, website committee, Tis Hazari Courts, Delhi with the directions to upload the Notice and Declaration Form on the official website of Delhi District Courts, Tis Hazari courts.



Chairman, Election Committee
(DBA Election-2024), THC, Delhi.